

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28/06/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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D) T.K. Bhaskar
Medha A. Rao

Counsel for
Petitioner



ORDER

On having the Petitioner counsel reported that settlement is likely to happen, at her request, list this matter on 15.07.2019 for reporting settlement.


(B.S.V.PRAKASH KUMAR)
Member (Judicial)